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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 110/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES: Mr. Darayus H. Chhapkhanwala
V/s.
M/s. Iris Energy Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	SHRUTI SARDESAI 1/b. KANGA & CO.	COUNSEL FOR APPLICANTS/ PETITIONERS	
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2.	Nikhita Vardhan. Ram Upadhyay 1/b Law Computer Consultants	Adv for Rep 1 to 3	
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ORDER

TCP 110/397-398/NCLT/MB/MAH/2013

At request of the parties, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)